

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 05.02.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/249/2024, Cont A (IBC)/3/2024 I in CP(IB) No.43/7/HDB/2018
NAME OF THE COMPANY	Leo Meridian Infrastructure Projects & Hotels Ltd
NAME OF THE PETITIONER(S)	Andhra Bank
NAME OF THE RESPONDENT(S)	Leo Meridian Infrastructure Projects & Hotels Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/249/2024

Present: Ld. Counsel Mr. Alladi Avinash for the Applicant.

This is an application filed by the Liquidator to take on record the 36th Progress Report. The 36th progress report is taken on record. Accordingly, this application is allowed and disposed of.

Cont A (IBC)/3/2024

Present: Ld. Counsel Mr. Raghunath for the Applicant.

Ld. Senior Counsel Mr. C.V. Krishna Grandhi along with Mr. Alladi Avinash for the Respondent/RP.

The Applicant has filed withdrawal memo for withdrawal of the present application. Accordingly, this application is dismissed as withdrawn.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)